

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SREE SANKARI BENEFIT FUNDS LIMITED

1.	NAME OF THE CORPORATE PERSON	SREE SANKARI BENEFIT FUNDS LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	28/02/1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, COIMBATORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U65991TZ1997PLC007748
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SKC TOWER BUILDING, 174/2 EAST CAR STREET DINDIGUL - 624001 TAMILNADU INDIA.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15/12/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038, TAMILNADU. Reg. Email: vasudevanacs@gmail.com Comm.Email: vasudevanguopu.ip@gmail.com Tel No. 0422-4216903 Reg No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	14/01/2022

Notice is hereby given that the SREE SANKARI BENEFIT FUNDS LIMITED has commenced voluntary liquidation on 15/12/2021. The stakeholders of SREE SANKARI BENEFIT FUNDS LIMITED are hereby called upon to submit proof of their claims, on or before 14/01/2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16/12/2021
Place: Coimbatore




VASUDEVAN GOPU

Liquidator of Sree Sankari Benefit Funds Limited
IBBI/IPA-002/IPN00291/2017-18/10849

VASUDEVAN GOPU
Insolvency Professional
Reg. No: IBBI/IPA-002/IP-N00291/2017-18/10849